

INDIAN COUNCIL FOR CULTURAL RELATIONS

542. SHRI NAWAB SINGH CHAUHAN: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether it is fact that the public meetings arranged by the Indian Council for Cultural Relations during the last one year are mostly on subjects relating to Persian, Urdu and Arabic scholars, poets etc.;

(b) how much staff is at present working in this Council;

(c) what is the monthly expenditure incurred by the Council on the staff; and

(d) what is the total amount spent by the Council during the last year?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR) : (a) No, Sir. The public meetings and lectures arranged by the Council during the last one year were on diverse subjects.

(b) 66 persons are full time employees. In addition 4 are employed abroad, and 10 are casual staff.

(c) About Rs. 18,000 per month.

(d) The total amount spent by the Council during the last year i.e., 1959-60 is as follows:—

	Rs.
(i) General Activities . . .	6,48,000
(ii) Agency grants for presentation of books etc. . .	84,000
(iii) Building accounts . . .	3,88,000
TOTAL . . .	11,20,000

PAYMENT OF SALARIES ETC. TO THE EMPLOYEES OF THE LAXMI BANK LTD.

543. SHRI P. N. RAJABHOJ: Will the Minister of FINANCE be pleased to state:

(a) whether the employees of the Laxmi Bank Ltd., a scheduled bank with Headquarter at Akola in the State of Maharashtra and which is under official liquidation since June 1960, have not yet been paid (i) their salary for the month of May 1960, (ii) provident fund accumulations,

(iii) notice pay and (iv) gratuity for the staff whose service is for more than ten years;

(b) if so, whether Government have received any representations in this regard from the employees of the said bank; and

(c) if the answer to part (b) above be in the affirmative, what action Government have taken in the matter?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) The employees of the bank have been paid their salary for the month of May, 1960. In respect of provident fund and gratuity the employees will be treated as preferential creditors, and will be paid by the liquidator, in accordance with the procedure laid down in law for payment to such creditors. The claims for notice pay, if preferred, will be investigated by the Liquidator along with other claims;

(b) and (c) Government have received certain representations from the employees. The liquidator will however, investigate the claims and make payments that may be admissible after obtaining the orders of the High Court.

APPOINTMENT OF A NEW FINANCE COMMISSION

544. SHRI MAHESWAR NAIK: Will the Minister of FINANCE be pleased to state whether the appointment of the next Finance Commission is expected to be announced very soon; and if so, when?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): The proposal is under consideration.

कला शिक्षकों के लिये पाठ्यक्रम

५४५. श्री नवाबसिंह चौहान : क्या वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्री २३ अगस्त, १९६० को राज्य सभा में अतारंकित प्रश्न संख्या २३२ के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) कला शिक्षकों के लिये खासतौर पर कोई पाठ्यक्रम न रखने का क्या कारण है; और

(ख) दिल्ली पोलिटेक्निक के कला विभाग में काम करने वाले १४ डिप्लोमा प्राप्त शिक्षकों में से कितनों ने आई० जी० डी० (बीम्बे) की परीक्षा पास कर रखी है, उनमें से कितनों ने प्राइवेट तौर पर वह परीक्षा पास की है और कितनों ने रेगुलर कोर्स लेकर ?

t [COURSES FOR ART TEACHERS

545. SHRI NAWAB SINGH CHAUHAN: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to refer to the answer given to Unstarred Question No. 232 in the Rajya Sabha on the 23rd August, 1960 and state:

(a) the reason for not expressly prescribing any courses for the Art Teachers; and

(b) how many of the 14 teachers working in the Art Department of the Delhi Polytechnic who are Diploma holders have passed I.G.D. (Bombay) examination, how many of them have passed out privately and how many have passed with regular courses?]

वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य
उपमंत्री (डा० मन मोहन दास): (क) कारण

यह है कि जिन लोगों ने रेगुलर आर्ट डिप्लोमा पाठ्यक्रम पास कर लिया है उन्हें कला या चित्रकला के पेशेवर शिक्षक के काम के लिये सक्षम मान लिया गया है। दिल्ली पोलिटेक्निक के कला विभाग के राष्ट्रीय डिप्लोमा के पूर्णकालिक और अंशकालिक पाठ्यक्रम इस प्रकार के पाठ्यक्रम में आते हैं।

जिन पुराने कला शिक्षकों के पास जरूरी योग्यताएँ नहीं हैं, उनकी कला शिक्षक के रूप में काम करने की उपयुक्तता रिक्रेशर कोर्स के जरिये बढ़ा दी गई है और पोलिटेक्निक में अब तक ऐसे दो पाठ्यक्रम हुए हैं।

(ख) पोलिटेक्निक के कला विभाग के १४ शिक्षकों में से २ शिक्षकों ने बम्बई की इंटर ग्रेड ड्राइंग परीक्षा पास कर ली है। दोनों प्राइवेट तौर पर पास हुए हैं।

t[THE DEPUTY MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS): (a) The reason is that those who have passed regular Art Diploma Courses are now regarded as professionally competent to work as Art/Drawing Teachers. The National Diploma, full-time and part-time courses already provided in the Art Department of the Delhi Polytechnic fall in that category of courses.

In the case of older Art Teachers, who may not possess the requisite qualifications, their suitability to work as Art Teachers is improved by refresher courses and two such courses have been so far organized at the Polytechnic.

(b) 2 out of the 14 teachers in the Art Department of the Polytechnic have passed the Inter Grade Drawing Examination of Bombay. Both of them passed out privately.]

tt] English translation.